

Sixteenth Lok Sabha

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Title: Laid the statements pertaining to the Reports of the Committee on MPLADS showing final action taken by the Government on the recommendation contained in the 4th Report (16 Lok Sabha); and Statement showing final action taken by the Government on the recommendation contained in the 6th Report (16 Lok Sabha)

DR. M. THAMBIDURAI (KARUR): I beg to lay on the Table the following Statements (Hindi and English versions) pertaining to the Reports of the Committee on MPLADS (Lok Sabha):-

Statement showing final action taken by the Government on the recommendation contained in the 4th Report (16th Lok Sabha) of Committee on MPLADS, Lok Sabha on action taken by the Government on the recommendations contained in 2nd Report (16th Lok Sabha) of the Committee on the subject 'Naming of assets created under MPLADS after the name of eminent personalities/national icons/freedom fighters and using MPLADS funds for civil construction works in schools as per norms of the Right to Education Act, 2009, respectively'.

Statement showing final action taken by the Government on the recommendation contained in the 6th Report (16th Lok Sabha) of Committee on MPLADS, Lok Sabha on action taken by the Government on the recommendations contained in 5th Report (16th Lok Sabha) of the

Committee on the subject ‘Proposals for New Provisions in MPLAD Scheme Guidelines’.